PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE
New Delhi, the 26th February 1955

(Ministry of Defence)

No. 240.—On transfer from the Min. of Home Affairs, Shri S. Rajaraman appointed as offg. Private Secy. to Def. Minister, 10th Jan. 1955.

SHIV CHARAN SINGH, Dy. Secy.

No. 241.—Shri Gian Chand, perm. Grade III Officer of the Central Secretariat Stenographers' Service and offg. Grade II of the C.S.S. appointed as Section Officer, Min. of Def., 26th Nov. 1954, until further orders.

RAJINDER SINGH, Under Secy.

NATIONAL CADET CORPS

No. 242.—The undermentioned gentlemen have been granted commissions in the N.C.C.:

Senior Division (Army Wing)

To be 2/Lt.

Punjab

Hira Lal SHARMA (NCC/1509), 1st Apr. 1954, with seniority for purposes of promotion from 15th July 1952.

Junior Division

To be Third Officers

West Bengal

Sidhyendu Sekhar BISWAS (NCCJ/14162), 10th Dec. 1953.

Madhya Pradesh

Vernon Clifford FRANCIS (NCCJ/5182), 1st July 1954.

Vindhya Pradesh


No. 243.—The following promotions have been made:

To be Capt.

Mysore


To be Lts.

Madhya Pradesh

2/Lt. R. M. JOSHI (NCC/1051), 9th Sep. 1954.

West Bengal


To be First Officer

Uttar Pradesh


Third Officers to be Second Officers

West Bengal

S. S. BISWAS (NCCJ/14162), 10th Dec. 1953.

Rajasthan


Uttar Pradesh


No. 244.—The following officer has been permitted to relinquish his N.C.C. commission:

Rajasthan


No. 245.—The undermentioned Officers of the Junior Division N.C.C. have been permitted to relinquish their commissions:

Madhya Pradesh

Second Officer E. S. ANTHONY (NCCJ/5050), 22nd Jan. 1954.

Second Officer B. R. GAUTAM (NCCJ/5115), 12th July 1954.

Third Officer C. P. GARG (NCCJ/5069), 5th Oct. 1951.

M. V. RAJWADE, Dy. Secy.

(Army Branch)

No. 246.—The following appointments are made:

Command & Staff

To be Comdr. Indian Military Mission in Nepal

H. C. SARIN, Jt. Secy.

To be Comdr. an Inf. Bde.
Brig. Gurbachan Singh (160-AI), 9th Nov. 1954.

To be Comdt. Inf. School
Col. (A/Brig.) S. H. F. J. Maneekshaw (IC-14), M.C., 14th Jan. 1955.

To be an Alternate Delegate (Mily.), International Supervisory Commission, Cambodia (Indo-China)

( 43 )
To be Brig. A.S.C. a Comd. H.Q.
To be a Sub-Area Comdr.
Lt.-Col. (A/Col.) Hari Singh (IC-189), Mahar, 16th Dec. 1954.
To be Comdr. a Bde. Area
R. N. VASUDEVA, Dy. Secy.

REGULAR ARMY
Regular Commission

The undermentioned from emergency commission to be Lt. w.e.f. 7th May 1947, with seniority as indicated against his name and relinquishes his emergency commission:

K. R. Pandit Singh (IEC 748 now IC 297), A.S.C., with seniority as 2/Lt. from 24th Apr. 1942 and as Lt. from 24th Oct. 1943.
(M. of D. Notn. No. 1692, dated 13th July 1946, in so far as it relates to the officer concerned, is hereby cancelled.)

The undermentioned from emergency commission to be Lt. w.e.f. 7th May 1947, with seniority as indicated against his name and relinquishes his emergency commission:

Inderjit Singh GILL, M.C. (P 228339 now IC 1841), Infty., with seniority as 2/Lt. from 5th Jan. 1943 and as Lt. from 5th July 1944.
(M. of D. Notn. No. 1539, dated 14th June 1947, in so far as it relates to this officer is hereby cancelled.)

The undermentioned from temporary commission to be Lt. w.e.f. 7th Jan. 1955, with seniority as indicated against his name and relinquishes his temporary commission:

Mahesh Chandra SINGH (TC 30188 now IC 7177), Infty., with seniority as 2/Lt. from 20th Sep. 1960 and as Lt. from 20th Sep. 1952.

The undermentioned from temporary commission to be Lt. w.e.f. 7th Jan. 1966, with seniority as indicated against his name and relinquishes his temporary commission:

Veeru Bhota Sankara Madhava SHARMA (TC 30465 now IC 7176), Engineers, with seniority as 2/Lt. from 22nd Nov. 1950 and as Lt. from 22nd Nov. 1952.

Permanent Regular Commission (Special List)
The undermentioned short service regular commissioned officer is appointed to a permanent regular commission in the Special List of Quartermasters in rank of Capt. w.e.f. 1st Nov. 1954, with seniority as indicated against his name and relinquishes his S.S.R.C.: —

PREM SINGH (SS 9671 now SL 6), Infty., as 2/Lt. from 24th Oct. 1943, as Lt. from 24th Oct. 1945 and as Capt. from 20th Sep. 1952.

The undermentioned short service regular commissioned officer is appointed to a permanent regular commission in the Special List of Technical Officers in Signals in rank of Capt. w.e.f. 1st Nov. 1954, with seniority as indicated against his name and relinquishes his S.S.R.C.: —

Joginder Singh AULAKH (SS 7902 now SL 62), Signals, as 2/Lt. from 6th Feb. 1944, as Lt. from 6th Feb. 1946 and as Capt. from 6th Feb. 1951.

The undermentioned short service regular commissioned officer is appointed to a permanent regular commission in the Special List of Technical Officers in Signals in rank of Capt. w.e.f. 1st Nov. 1954, with seniority as indicated against his name and relinquishes his S.S.R.C.: —

Chandrashekhar Chhela-banker BAKSHI (SS 12738 now SL 77), Signals, as 2/Lt. from 16th Dec. 1946, as Lt. from 16th Dec. 1947 and as Capt. from 16th Dec. 1952.

The undermentioned short service regular commissioned officer is appointed to a permanent regular commission in the Special List of Technical Officers in Engineers in rank of Lt. w.e.f. 1st Nov. 1954, with seniority as indicated against his name and relinquishes his S.S.R.C.: —

George FRANCIS (SS 14255 now SL 66), Engineers, as 2/Lt. from 15th Dec. 1947 and as Lt. from 15th Dec. 1949.

The undermentioned short service regular commissioned officer is appointed to a permanent regular commission in the Special List of Technical Officers in Engineers in rank of Lt. w.e.f. 1st Nov. 1954, with seniority as indicated against his name and relinquishes his S.S.R.C.: —

KARTAR LAL (SS 1526 now SL 67), Engineers, as 2/Lt. from 4th Dec. 1949 and as Lt. from 4th Dec. 1951.

The undermentioned J.C.O. is appointed to a permanent regular commission in the Special List of Record Officers:
To be Lt. (on probation)


Short Service Regular Commission

The undermentioned officer who was granted a short service regular commission for one year w.e.f. 19th July 1948 vide M. of D. Notn. No. 2108, dated 17th Dec. 1949 and was granted extension of his commission upto 31st Dec. 1950 vide M. of D. Notn. No. 647, dated 21st June 1952, is granted further extension of his commission for the period indicated against his name:

S. K. MUKERJEE, Under Secy.

INDIAN ORDNANCE SERVICES


MILITARY ENGINEER SERVICES

Temporary. A.E.E. (B/R), to be perm't. A.E.E. (B/R) (on two years’ probation)

A.F.M.S. DEPOTS

Shri H. S. MARKAND RAO, to be quasi-permt. Assistant Technical Engineer Officer (Radiology), 1st July 1955.

K. V. RAMANAMURTHI, Under Secy.

TERRITORIAL ARMY

Territorial Commission

The undermentioned ex-emergency commissioned officer is granted a Territorial Commission w.e.f. 29th Sep. 1953, with seniority in that rank as indicated against his name:

To be 2/Lt. (on probation)

Sadannada Sanns WESLEY (ex-IEC 12142 now TA-40342), Infty., as 2/Lt. from 3rd Jan. 1951.
S. K. MUKERJEE, Under Secy.

No. 247.—The undermentioned officers are granted extension of tenure in their subs. rank of Col. w.e.f. the dates indicated against their names under para. (iv) of the M. of D. letter No. 51556/AG/PS 2(a)/504-1953.

R. N. VASUDEVA, Dy. Secy.

No. 248.—The undermentioned officer is granted the local rank of Col., without effect on pay and pension, whilst employed as Military Attache to the Indian Embassy in Nepal:

No. 249.—The undermentioned officer is granted the local rank of Maj., without effect on pay and pension, whilst employed as P.R.O., Calcutta:

Capt. B. S. JAIN (SS 8423), A.O.C., 29th Jan. 1955.

No. 250.—The undermentioned officer relinquishes the local rank of Col. granted to him vide M. of D. Notn. No. 1113, dated 4th Oct. 1952:

S. K. MUKERJEE, Under Secy.

No. 251.—On successful completion of probationary period of 3 months, the undermentioned officer will continue to be employed as temporary A.E.E. E/M from the date indicated against his name:

MILITARY ENGINEER SERVICES


K. V. RAMANAMURTHI, Under Secy.
The Gazette of India, February 26, 1955

The following promotions are made:

No. 252.—The following promotions are made:

**Regular Army**

Regular Commissions

**Capt’s. to be Majs.**

Hoshier Singh (IC 800), Raj. Rif., Gurdial Singh (IC 1837), Punjab and G. S. Brar (IC 2467), Sikh LI, 1st Dec. 1954.

Nihal Singh (IC 628), Raipur, 6th Dec. 1954.

D. S. Gomanpuri (IC 4172), Dogra, 10th Dec. 1954.


E. A. Menasse (IC 2832), Bihar, 20th Apr. 1952.

(M. of D. Notn. No. 121, dated 31st Jan. 1953, in so far as it relates to the promotion of this officer to the subs. rank of Capt. w.e.f. 23rd Mar. 1952, is hereby cancelled.)

Naradur Singh (IC 3605), H. M. Nanavati (IC 3939), H. Kaul (IC 3941), Jasbir Singh (IC 3972), B. K. Mulherjee (IC 3977) and R. N. Thaunby (IC 4089), Armoured Corps, 12th Sep. 1954.

**No. 253.—** The following promotions are made:

**Regular Army**

Regular Medical Corps

Emergency Commission

Capt’s. to be Majs.


S. K. MUKERJEE, Under Secy.

**Regular Army**

Corps of E.M.E.

To be Subdr. (Armt. Art.)


To be Subdr. (Driving Wing)


S. V. IYER, Under Secy.

**No. 253.—** The undermentioned officer is permitted to relinquish his commission:

**Regular Army—Army Medical Corps**

Short Service Regular Commission

Capt. A. C. Jain (MS-5974), 28th Dec. 1954.

**No. 254.—** The undermentioned officer is permitted to resign his commission:

**Territorial Army**


S. K. MUKERJEE, Under Secy.

**No. 255.—** The undermentioned officer is permitted to retire on superannuation from the Regular Reserve of Officers:


H. C. SARIN, Jt. Secy.

**No. 256.—** The undermentioned officers retired:

**Army Headquarters**

M.G.O. Branch

On attaining the age of superannuation Shri M. L. Dhilliraj, permit, O.S./Iempy. C.S.O., Grade II, is retired and transferred to pension establishment, 20th Jan. 1955.

RAJNIJERT SINGH, Under Secy.

**Indian Ordnance Services**


**No. 257.—** The undermentioned officer died on the 12th Dec. 1954:

**Indian Ordnance Services**

Shri J. R. Nanda, tempy. Senior Scientific Officer, Clothing Inspection Depot, Shahjahanpur.

R. J. SENGUPTA, Under Secy.

**No. 258.—** The undermentioned officers are granted:

**Army Headquarters**

A.G.’s Branch

M.G.O Branch

With ref. to M. of D. Notn. No. 1002, dated 7th Aug. 1954, Shri V. N. Mehta, Asstt. Inspector, extension of leave on m.c. as under:

Earned leave for 66 days from 25th July 1954 to 22nd August 1954.

Earned leave on full average pay for 110 days from 29th Sep. 1954 to 18th Jan. 1955.

Leave 'not due' on half average pay for 11 days from 17th Jan. 1955 to 27th Jan. 1955.

M. of D. Notn. No. 1460, dated 13th Nov. 1954, in so far as it relates to the grant of leave to Shri V. N. Mehta, is hereby cancelled.

RAJINDER SINGH, Under Secy.

INDIAN ORDNANCE SERVICES


CORPS OF E.M.E.


A.F.M.S. DEPOTS

Shri T. V. Rielly, perm. Storekeeper, Grade I and officiating Stores Officer (Civilian), earned leave for 34 days, 20 Dec 1955 (with permission to affix Sunday, 23rd Jan. 1956).

G. SEN, Under Secy.

M.L. & C. SERVICE

No. 259.—Shri N. S. Ahluwalia, a tempy, officer of the M.L. & C. Service, Class II, is declared qesit-permt, in the grade of Cantt. Ex. Officers (Class II), 1st July 1954.

K. V. RAMANAMURTHI, Under Secy.

No. 260.—Shri T. S. Sivaswami, a perm. officer of the M.L. & C. Service, Class I (Grade II) and Ex. Officer, Lucknow Cantt., granted earned leave for 18 days (with permission to prefix Sunday, the 12th Dec. 1954 and suffix 31st Dec. 1954, 1st Jan. 1955 being Sunday), 13th Dec. 1954.

G. SEN, Under Secy.

No. 261.—Corrigenda.—(i) In M. of D. Notn. No. 2591, dated 1st Nov. 1947, under the heading 'INDIAN ARMY' sub-heading 'Ministry of Defence Security Corps' below 'In the rank of Subedar for one year,' entries 'No. 40613-IO Jem. Mahajan Naik' read 'No. 40613-IO Jem. Mahajan Naik.'

(ii) In M. of D. Notn. No. 1298, dated 30th July 1954, under the heading 'INDIAN ARMY' sub-heading 'Ministry of Defence Security Corps' below 'In the rank of Jemadar,' and 'In the rank of Jemadar' and 'In the rank of Jemadar,' and 'In the rank of Jemadar,' 'No. 70318-IO Jem. Mahajan Naik' read 'No. 40613-IO Jem. Mahajan Naik.'

(iii) In M. of D. Notn. No. 378, dated 4th Mar. 1950, under the heading 'INDIAN ARMY' sub-heading 'Ministry of Defence Security Corps' below 'In the rank of Jemadar,' and 'In the rank of Jemadar,' and 'In the rank of Jemadar,' and 'In the rank of Jemadar,' 'No. 22943-IO Jem. M. P. Govindan' read 'No. 22943-IO Jem. M. P. Govindan'.